

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2936
TO BE ANSWERED ON 03.08.2018

Insurance to People Associated with Co-operative Societies

2936. SHRI FAGGAN SINGH KULASTE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the rural people associated with primary minor forest produce co-operative societies are provided the benefit of insurance scheme;
- (b) if so, the details of the provisions under this scheme; and
- (c) the details of the insurance amount distributed during the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) Providing the benefit of insurance scheme to the rural people associated with primary minor forest produce co-operative societies is the responsibility of the concerned State Forest Department. As per the information provided by Chhattisgarh State Minor Forest Produce Federation, Raipur, there are three schemes in Chhattisgarh under which rural people associated with primary Minor Forest Produce Cooperative Societies are provided the benefit of insurance scheme which are as under:-
- (i) **Aam Admi Bema Yojna-** This insurance scheme is for heads of Tendu leaves plucker families in the age group 18-60 years. The scheme is in operation since 2007-08. A total of 12.50 lakh families are covered under the scheme. The nominated person gets Rs. 30,000/- on normal death, Rs. 37,500/- on becoming partially handicapped and Rs. 75,000/- on accidental death or on becoming fully handicapped. This scheme is 50% funded by Central Government, 37.50% is by State Government and 12.50% by Chhattisgarh Minor Forest Produce Federation, Raipur.

- (ii) **Group Insurance Scheme-** This insurance scheme is for members other than family heads of Tendu leaves plucker families in the age group 18-60 years and is in operation since 2003-04. Under the scheme total of 18.00 lakh families are covered. The nominated person gets Rs. 3500/- on normal death, Rs. 12,500/- on becoming partially handicapped, Rs. 25,000/- on accidental death or on becoming fully handicapped. This scheme is 50% funded by Central Government and 50% funded by Chhattisgarh Minor Forest Produce Federation, Raipur.
- (iii) **Atal Group Insurance Scheme-** This insurance scheme is for members other than family heads of Tendu leaves plucker families in the age group 18-60 years and is in operation since years 2011-12. A total of 18.00 lakh families are covered under the scheme. The nominated person gets Rs.65,00/- on death. This Scheme is 100% funded by Chhattisgarh Minor Forest Produce Federation, Raipur.
- (c) The total amount distributed in Chhattisgarh during the last five years is Rs. 62.98 crores.
